

GOVERNMENT OF INDIA
MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT
DEPARTMENT OF EMPOWERMENT OF PERSONS WITH DISABILITIES

LOK SABHA

UNSTARRED QUESTION NO. 2066
TO BE ANSWERED ON 14.03.2017

Welfare Schemes for Differently Abled Persons

2066:

SHRIMATI RITI PATHAK:

SHRI LAKHAN LAL SAHU:

SHRI SHARAD TRIPATHI:

SHRI MANSUKHBHAI DHANJIBHAI VASAVA:

SHRI HARI MANJHI:

SHRI M.B. RAJESH:

SHRI GODSE HEMANT TUKARAM:

SHRIMATI JAYSHREEBEN PATEL:

SHRI LAXMI NARAYAN YADAV:

SHRIMATI RANJANBEN BHATT:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

(a) whether the Government has received proposals from various States including Jharkhand, Bihar and Madhya Pradesh under the welfare schemes for differently abled including Deendayal Disabled Rehabilitation Scheme (DDRS) during the last three years and the current year;

(b) if so, the details and the present status of the above proposals/schemes and State-wise;

(c) the funds allocated and utilised to improve the condition of differently abled people under various schemes during the said period, State-wise;

(d) the measures taken by the Government to increase the budgetary allocation in proportion to the number of differently abled persons in the country; and

(e) the number of beneficiaries under the said schemes during the said period along with the efforts being made to increase the coverage of differently abled persons under the said schemes, State-wise?

ANSWER

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT

(SHRI KRISHANPAL GURJAR)

(a) to (c) Yes, the Government has received several proposals through the State Governments for various Schemes of the Department of Empowerment of Persons with Disabilities including Deendayal Disabled Rehabilitation Scheme (DDRS). The Details of these Schemes are in **Annexure-I**.

(d) The Budget Estimates, the Revised Estimates and the Actual Expenditure over the years are given as under:

Rs. in crore			
Year	Budget Estimates	Revised Estimates	Actual Expenditure
2013-14	560.00	460.00	341.49
2014-15	565.00	375.00	337.96
2015-16	565.40	540.00	487.19

It can be seen that over the years the Actual Expenditure of the Department has increased.

(e) The number of beneficiaries under Deendayal Disabled Rehabilitation Scheme during the last three year and current year is at **Annexure-X** and State-Wise Number of Beneficiaries Covered under Assistance to Disabled Persons for Purchase/Fittings of Aids/Appliances (ADIP Scheme) by various Implementing Agencies during the last three years and current year is at **Annexure-XI**.

Statement referred to in reply to Part (a) to (c) of Lok Sabha Unstarred Question No. 2066 for 14.03. 2017 regarding Welfare Schemes for Differently Abled Persons.

(i) Deendayal Disabled Rehabilitation Scheme (DDRS):

Under DDRS, grant-in-aid is provided to Non-Governmental Organizations (NGOs) for their projects relating to rehabilitation of persons with disabilities aimed at enabling persons with disabilities to reach and maintain their optimal, physical, sensory, intellectual, psychiatric or social functional levels. A Statement indicating State/UTs wise Number of Proposals received and Number of Proposals Sanctioned under DDRS during the last three years and current year (As on 09.03.2017) is at Annexure-II and State/UTs wise Notional Allocation and funds utilised under DDRS during the last three years and current year (As on 09.03.2017) is at Annexure-III

(ii) Scheme for Implementation of Persons with Disabilities (Equal Opportunities, Protection of Rights and Full Participation) Act, 1995 (SIPDA):

Under this scheme, assistance is provided to State Governments and to autonomous Organizations/Institutions under Central or State Governments, for various activities relating to implementation of Persons with Disabilities Act, 1995, particularly for creation of barrier free environment for persons with disabilities. Number of proposals sanctioned during 2013-14, 2014-15, 2015-16 and upto 10.2.2017 during 2016-17 are at Annexure-IV and Funds released to States/Union Territories from 2013-14 till 10.3.2017 are at Annexure-V.

(iii) Assistance to Disabled Persons for Purchase/Fitting of Aids and Appliances (ADIP):

Under ADIP Scheme the funds are released to various Implementing Agencies to assist the needy disabled persons in procuring durable, sophisticated and scientifically manufactured, modern, standard aids and appliances that can promote their physical, social and psychological rehabilitation by reducing the effects of disabilities and enhance their economic potential. Grants are released to various implementing agencies under the scheme. Status of proposals received from the Various States under Assistance to Disabled Persons for Purchase/Fittings of Aids/Appliances (ADIP Scheme) and number of proposals sanctioned during the last three years and the current year (as on 28.02.2016) is at Annexure-VI and State-Wise funds utilized under Assistance to Disabled Persons for Purchase/Fittings of Aids/Appliances (ADIP Scheme) by various Implementing Agencies during the year 2013-14, 2014-15, 2015-16 and 2016-17 (as on 28.02.2017) is at Annexure-VII.

(iv) District Disability Rehabilitation Centres (DDRCs):

The District Disability Rehabilitation Centres (DDRCs) were started as an outreach activity of the Ministry of Social Justice and Empowerment for providing comprehensive services to the persons with disabilities at the grass root level and for facilitating creation of the infrastructure and capacity building at the District level for awareness generation, rehabilitation and training of rehabilitation professionals.

(v) **Scholarship Schemes:**

The Ministry provides scholarship schemes for students with disabilities such as Pre-matric, Post-metric, Top Class Education, National Fellowship, and National Overseas Scholarship. The objectives of the schemes are to provide financial assistance to the students with disabilities for studying in pre-matric, post matric and Post Graduate courses in some Institutes of Excellence as notified in the scheme. However, the beneficiaries are individuals and States are not being provided with the funds. Funds allocated and utilized under various Scholarship and Other Schemes during 2015-16 and 2016-17 as on 09.03.2017 is at Annexure-VIII.

(vi) **The National Action Plan (NAP) for Skill Development of Persons with Disabilities under SIPDA Scheme**

The Department of Empowerment of Persons with Disabilities (DEPwD), Ministry of Social Justice and Empowerment has launched the National Action Plan for Skill Development of Persons with Disabilities, in collaboration with the Ministry of Skill Development and Entrepreneurship (MSDE), on 21st March 2015. In order to implement the National Action Plan, a panel of Training Partners has been prepared, comprising of 202 organizations, including 14 Government Organizations and 188 Voluntary Organizations (VOs). Apart from these Empanelled Training Partners (ETPs) of this Department, skilling of PwDs is also being done through seven National Institutes (NIs), the National Handicapped Finance and Development Corporation (NHFDC) (a PSU under DEPwD), 21 Vocational Rehabilitation Centers for Handicapped (VRCHs) under Ministry of Labour & Employment and Vocational Training Centres (VTCs) run by VOs as a part of Deendayal Disabled Rehabilitation Scheme. State wise Status of Proposals under NAP of Skill Development of PwDs is at Annexure-IX.

(vii) **National Handicapped Finance and Development Corporation (NHFDC)** is providing financial assistance in the form of concessional loans to the persons with disabilities for self-employment and higher education.

(vii) **National Trust** has been implementing schemes for providing support to the Persons with Disabilities suffering from autism, cerebral palsy, mental retardation and multiple disabilities to enable them to lead independent life.

In addition, 8 **National Institutes** namely National Institute for Empowerment of Persons with Visual Disabilities (NIEPVD), Dehradun; National Institute for Empowerment of Persons with Intellectual Disabilities (NIEPID), Secunderabad; Ali Yavar Jung National Institutes of Speech and Hearing Disabilities (AYJNISHD), Mumbai; National Institute for the Locomotor Disabilities (NILD), Kolkata; Swami Vivekanand National Institute for Rehabilitation Training and Research (SVNIRTAR), Cuttack; Pt. Deen Dayal Upadhyay National Institute for Persons with Physical Disabilities (PDUNIPPD), New Delhi; the National Institute for Empowerment of Persons with Multiple Disabilities (NIEPMD), Chennai; and the Indian Sign Language Research and Training Centre (ISLRTC), New Delhi, along with their extended arms, the Composite Regional Centres (CRCs) and the Regional Centres (RCs) provide rehabilitation services to the persons with disabilities.

Annexure referred to in reply to part (a) to (c) of Lok Sabha Unstarred Question No.2066 for answered on 14.03.2017

State/UTs wise Number of Proposals received and Number of Proposals Sanctioned under DDRS during the last three years and current year (As on 09.03.2017)

S.No.	State/UT	2013-14		2014-15		2015-16		2016-17	
		Number of Proposals Received	Number of Proposals Sanctioned *	Number of Proposals Received	Number of Proposals Sanctioned *	Number of Proposals Received	Number of Proposals Sanctioned *	Number of Proposals Received	Number of Proposals Sanctioned *
1	Andhra Pradesh	160	98	84	71	62	68	19	66
2	Arunachal Pradesh	1	2	0	0	0	0	0	0
3	Assam	32	22	48	24	20	16	13	13
4	Bihar	4	8	9	4	0	7	0	6
5	Chattisgarh	8	6	9	6	8	7	0	6
6	Delhi	19	16	25	12	19	21	0	13
7	Goa	2	1	1	1	0	1	0	1
8	Gujarat	56	19	78	24	17	19	27	15
9	Haryana	30	12	26	19	29	17	22	16
10	Himachal Pradesh	14	6	13	3	6	4	3	5
11	Jammu & Kashmir	7	1	2	3	1	2	0	1
12	Jharkhand	6	2	4	2	1	2	0	1
13	Karnataka	15	47	12	14	9	8	4	9
14	Kerala	0	56	73	54	64	41	60	54
15	Madhya Pradesh	36	19	39	21	25	31	31	23
16	Maharashtra	52	19	73	40	51	28	25	29
17	Manipur	53	21	62	43	49	30	43	34
18	Meghalaya	6	1	12	6	6	6	6	6
19	Mizoram	3	1	3	2	2	2	2	2
20	Nagaland	0	0	1	0	1	1	0	0
21	Orissa	61	39	54	47	50	48	39	44
22	Pondicherry	6	1	8	1	5	1	1	1
23	Punjab	21	2	20	12	14	6	8	11
24	Rajasthan	43	25	55	29	36	30	18	27
25	Sikkim	2	0	0	0	1	0	0	0
26	Tamil Nadu	68	34	64	27	17	28	8	22
27	Telangana	Included at SI No. 2 under Andhra Pradesh		66	79	55	61	56	62
28	Tripura	2	2	3	2	3	1	1	4
29	Uttar Pradesh	72	49	78	62	58	51	26	49
30	Uttarakhand	8	6	8	9	0	9	4	0
31	West Bengal	72	35	64	23	60	41	12	37
	Total	859	550	994	640	669	587	428	557

* These include previous year proposals also.

Annexure referred to in reply to part (a) to (c) of Lok Sabha Unstarred Question No.2066 for answered on 14.03.2017

State/UTs wise Notional Allocation and funds utilised under DDRS during the last three years and current year (As on 09.03.2017)

(Amount Rupees in Lakhs)

S.No.	Name of the State	2013-14		2014-15		2015-16		2016-17	
		Notional Allocation	Amount Released/Utilised	Notional Allocation	Amount Released/Utilised	Notional Allocation	Amount Released/Utilised	Notional Allocation	Amount Released/Utilised
1	Andhra Pradesh	2460.00	1538.08	900.00	937.24	764.10	826.83	527.00	704.9
2	Arunachal Pradesh	70.00	20.06	50.00	0.00	2.60	6.74	4.00	9.64
3	Assam	990.00	162.31	300.00	156.81	155.10	88.92	87.00	72.85
4	Bihar	820.00	90.39	500.00	55.20	269.00	62.03	194.00	24.31
5	Chattisgarh	80.00	80.56	20.00	32.88	112.30	47.49	59.00	17.51
6	Delhi	360.00	229.23	300.00	77.62	116.40	197.81	106.00	74.25
7	Goa	50.00	3.25	20.00	10.09	11.90	8.87	9.00	4.89
8	Gujarat	360.00	113.80	200.00	63.45	170.50	47.24	109.00	32.2
9	Haryana	320.00	273.21	300.00	121.77	143.20	117.94	106.00	103.05
10	Himachal Pradesh	80.00	39.54	80.00	8.79	28.40	20.53	24.00	22.61
11	Jammu & Kashmir	50.00	3.73	20.00	19.46	48.10	9.58	32.00	3.25
12	Jharkhand	30.00	3.85	30.00	7.30	80.80	2.45	52.00	0.94
13	Karnataka	1710.00	480.87	500.00	102.82	268.20	77.52	145.00	96.73
14	Kerala	1220.00	572.88	800.00	567.05	520.00	362.25	276.00	420.17
15	Madhya Pradesh	490.00	120.12	400.00	135.14	267.80	132.69	190.00	99.75
16	Maharashtra	430.00	146.12	500.00	250.45	486.20	141.47	288.00	221.47
17	Manipur	300.00	324.80	500.00	225.11	178.20	284.38	151.00	220.89
18	Meghalaya	110.00	15.45	100.00	36.61	31.40	45.86	24.00	54.5
19	Mizoram	40.00	2.03	50.00	23.93	18.30	11.25	9.00	7.38
20	Nagaland	40.00	0.00	50.00	0.00	2.90	0.41	2.00	0
21	Odisha	840.00	608.58	700.00	363.29	418.20	445.1	302.00	309.19
22	Pondicherry	50.00	6.28	10.00	7.18	10.80	14.83	10.00	7.16
23	Punjab	220.00	13.54	150.00	119.00	143.80	46.23	68.00	68.95
24	Rajasthan	460.00	159.19	250.00	101.66	278.70	139.18	205.00	119.31
25	Sikkim	40.00	0.00	10.00	0.00	1.80	0	1.00	0
26	Tamil Nadu	590.00	375.41	500.00	68.89	185.90	234.29	201.00	98.77
27	Tripura	110.00	25.14	10.00	8.44	14.70	1	8.00	8.45
28	Uttar Pradesh	1520.00	590.02	1000.00	463.42	674.30	550.16	507.00	366.71
29	Uttarakhand	90.00	27.95	50.00	50.88	57.60	41.47	42.00	28.01
30	West Bengal	1030.00	337.70	1000.00	143.43	358.00	304.34	281.00	361.66
31	Andaman and Nicobar	0.00	0.00	0.00	0	0.07	0	0.00	0
32	Chandigarh	0.00	0.00	0.00	0.00	2.70	0	1.00	0
33	Dadra & Nagar Haveli	0.00	0.00	0.00	0.00	0.30	0	0.00	0
34	Daman & Diu	0.00	0.00	0.00	0.00	0.20	0	0.00	0
35	Lakshadweep	0.00	0.00	0.00	0.00	0.20	0	0.00	0
36	Telangana	0.00	0.00	900.00	850.13	776.70	750.13	477.00	702.3
	Total	14960.00	6364.09	10200.00	5008.04	6599.37	5018.99	4497.00	4261.8

Annexure-IV

**State/UTs wise Number of Proposals Sanctioned under SIPDA Scheme During the last three
year and current year**

S. No.	State/UT	2013-14	2014-15	2015-16	2016-17
		Number of Proposal Sanctioned	Number of Proposal Sanctioned	Number of Proposal Sanctioned	Number of Proposal Sanctioned (upto 10.03.2017)
1	Andhra Pradesh	1	0	2	0
2	Arunachal Pradesh	2	0	0	0
3	Assam	4	1	0	0
4	Bihar	0	0	0	0
5	Chhattisgarh	0	0	0	0
6	Goa	0	0	0	0
7	Gujarat	0	0	0	0
8	Haryana	0	0	0	0
9	Himachal Pradesh	0	0	0	0
10	Jammu & Kashmir	0	1	0	1
11	Jharkhand	0	1	0	0
12	Karnataka	2	0	0	0
13	Kerala	0	0	0	0
14	Madhya Pradesh	0	8	1	0
15	Maharashtra	3	0	0	0
16	Manipur	2	1	0	0
17	Meghalaya	2	0	0	1
18	Mizoram	2	1	0	0
19	Nagaland	2	0	1	0
20	Odisha	0	1	0	0
21	Punjab	0	0	1	0
22	Rajasthan	0	2	0	0
23	Sikkim	0	1	0	0
24	Tamil Nadu	0	0	0	0
25	Telangana	0	0	0	0
26	Tripura	0	0	0	0
27	Uttarakhand	0	1	0	0
28	Uttar Pradesh	0	0	0	0
29	West Bengal	0	0	0	0
30	Andaman and Nicobar Islands	1	0	0	0
31	Chandigarh	0	0	0	0
32	Dadar and Nagar Haveli	0	0	0	0
33	Daman and Diu	1	0	0	0
34	Delhi	0	0	0	0
35	Lakshadweep	0	0	0	0
36	Puducherry	0	2	1	0
	TOTAL	20	20	6	3

State-wise grant-in-aid released to the State Govts./UTs under the Scheme for Implementation of Persons with Disabilities Act, 1995 (SIPDA) during the last three years and current year

S. No.	State/UT	2013-14 (Rs. in lakh)	2014-15 (Rs. in lakh)	2015-16 (Rs. in lakh)	2016-17 (Rs. in lakh) (as on 10.03.2017)
1	Andhra Pradesh	13.89	--	73.94	--
2	Arunachal Pradesh	--	--	--	--
3	Assam	347.79	10.00	--	--
4	Bihar	--	--	--	--
5	Chhattisgarh	--	--	15.00	--
6	Goa	--	--	--	--
7	Gujarat	--	--	15.00	--
8	Haryana	--	--	--	--
9	Himachal Pradesh	--	--	3.15	--
10	Jammu & Kashmir	--	6.40	--	57.74
11	Jharkhand	--	5.48	--	--
12	Karnataka	1062.93	--	--	--
13	Kerala	--	--	14.46	--
14	Madhya Pradesh	--	760.63	18.00	19.37
15	Maharashtra	425.49	--	14.99	1539.95
16	Manipur	153.48	15.00	--	--
17	Meghalaya	68.74	--	5.80	91.56
18	Mizoram	86.37	4.92	--	--
19	Nagaland	91.50	--	249.56	85.00
20	Odisha	--	99.00	--	607.13
21	Punjab	--	--	16.00	5.60
22	Rajasthan	23.39	150.48	--	--
23	Sikkim	142.44	11.44	--	--
24	Tamil Nadu	15.00	--	--	767.37
25	Telangana	--	--	--	--
26	Tripura	8.05	--	--	--
27	Uttarakhand	--	32.71	--	50.06
28	Uttar Pradesh	--	--	79.16	320.26
29	West Bengal	--	--	33.00	--
30	Andaman and Nicobar Islands	6.35	--	--	--
31	Chandigarh	--	--	--	--
32	Dadar and Nagar Haveli	--	--	--	--
33	Daman and Diu	--	--	--	--
34	Delhi	31.96	--	--	1119.03
35	Lakshadweep	--	--	--	--
36	Puducherry	--	14.97	54.17	--
	TOTAL	2477.38 lakh	1111.03 lakh	592.23 lakh	4663.07 lakh

Annexure referred to in reply of Lok Sabha Unstarred Question No. 2066 for answer on 14.03.2017

Status of proposals received from the Various States under Assistance to Disabled Persons for Purchase/Fittings of Aids/Appliances (ADIP Scheme) and number of proposals sanctioned during the last three years and the current year (as on 28.02.2016).

S.No.	Name of the State / UT	2013-14		2014-15		2015-16		2016-17	
		Number. of Proposals Received	Number of Proposal Sanctioned	Number. of Proposals Received	Number of Proposal Sanctioned	Number. of Proposals Received	No. of Proposal Sanctioned	No. of Proposals Received	No. of Proposal Sanctioned
1	Andhra Pradesh	4	2	4	2	2	1	1	-
2	Bihar	-	7	3	-	-	-	-	-
3	Chhattisgarh	4	3	12	1	-	-	-	-
4	Goa	1	-	1	1	-	-	-	-
5	Gujarat	19	7	28	11	14	6	6	1
6	Haryana	6	3	3	-	2	1	1	-
7	Himachal Pradesh	3	-	5	2	-	-	-	1
8	Jammu & Kashmir	-	1	-	-	-	-	-	-
9	Jharkhand	2	2	1	1	-	-	-	-
10	Karnataka	-	1	2	-	5	1	-	-
11	Kerala	1	1	2	2	-	-	1	-
12	Madhya Pradesh	20	4	21	6	7	1	17	2
13	Maharashtra	24	15	21	3	5	-	3	-
14	Orissa	7	6	8	-	12	1	3	1
15	Punjab	3	1	8	1	3	2	-	-
16	Rajasthan	2	2	2	1	4	1	3	1
17	Tamil nadu	1	1	2	-	2	-	-	-
18	Uttar Pradesh	16	13	28	6	17	1	-	-
19	Uttarakhand	2	1	2	-	-	-	-	-
20	West Bengal	7	3	10	3	3	-	-	-
21	Andaman & Nicobar	-	-	-	-	-	-	-	-
22	Chandigarh	-	-	-	-	-	-	-	-
23	Dadra & Nagar Haveli	-	1	1	1	-	-	-	-
24	Daman & Diu	-	-	-	-	-	-	-	-
25	Delhi	4	3	3	2	2	-	-	3
26	Lakshadweep	-	-	-	-	-	-	-	-
27	Puducherry	1	-	1	-	-	-	-	-
28	Arunachal Pradesh	-	-	1	-	-	-	-	-
29	Assam	18	13	23	6	10	-	-	-
30	Manipur	1	-	2	-	-	-	-	-
31	Meghalaya	1	-	1	1	-	-	1	-
32	Mizoram	1	1	1	1	1	-	-	-
33	Nagaland	1	-	2	2	-	-	-	-
34	Sikkim	-	-	1	1	1	1	1	1
35	Tripura	1	3	1	1	1	-	1	-
36	Telangana	-	-	1	-	1	-	-	-
TOTAL		150	94	201	55	92	16	38	10

Annexure referred to in reply of Lok Sabha Unstarred Question No. 2066 for answer on 14.03.2017

State-Wise funds utilized under Assistance to Disabled Persons for Purchase/Fittings of Aids/Appliances (ADIP Scheme) by various Implementing Agencies during the year 2013-14, 2014-15, 2015-16 and 2016-17 (as on 28.02.2017)

		2013-14	2014-15	2015-16	2016-17
S.No.	Name of the State / Uts	Funds utilised (Rs.in Lakhs)	Funds utilised (Rs.in Lakhs)	Funds utilised (Rs.in Lakhs)	Funds utilized (Rs.in Lakh)
1	Andhra Pradesh	634.78	1147.19	421.49	623.84
2	Bihar	230.38	250.46	70.80	180.28
3	Chhattisgarh	67.69	340.84	298.96	300.68
4	Goa	4.16	12.67	8.53	3.76
5	Gujarat	276.47	192.32	121.98	1616.99
6	Haryana	338.12	541.66	424.82	783.23
7	Himachal Pradesh	89.06	129.06	59.61	56.28
8	Jammu and Kashmir	157.58	76.28	85.00	227.53
9	Jharkhand	129.04	368.03	12.79	51.94
10	Karnataka	140.98	218.18	443.46	237.3
11	Kerala	32.49	207.68	203.28	214.74
12	Madhya Pradesh	585.61	656.41	848.38	1238.70
13	Maharashtra	1307.50	972.97	1651.30	1197.32
14	Odisha	656.62	311.17	758.83	507.02
15	Punjab	355.5	228.92	1271.83	560.01
16	Rajasthan	909.18	674.82	551.19	883.52
17	Tamil Nadu	523.65	408.68	853.29	304.4
18	Uttar Pradesh	3620.31	2605.12	3012.77	3821
19	Uttarakhand	237.51	455.74	327.73	292.64
20	West Bengal	684.87	476.58	1150.98	964.09
21	Andaman & Nicobar	0.60	27.16	0	10.63
22	Chandigarh	4.04	2.75	0	22.61
23	Dadra & Nagar Haveli	2.25	12.36	1.51	2.13
24	Daman & Diu	1.95	3.81	3.90	3.08
25	Delhi	223.11	169.31	88.48	538.32
26	Lakshadweep	0	0	0	0
27	Puducherry	8.75	0	0	8.93
28	Arunachal Pradesh	26.40	5.22	7.92	8.60
29	Assam	757.99	920.25	685.21	478.93
30	Manipur	69.09	111.33	42.31	495.82
31	Meghalaya	18.85	36.67	16.26	31.98
32	Mizoram	21.79	27.92	2.84	27.28
33	Nagaland	0	41.41	2.44	0
34	Sikkim	0	14.66	23.11	0
35	Tripura	45.62	7.77	98.30	137.39
36	Telangana	23.54	72.61	111.89	160.74
Total		12186.48	11728.01	13664.19	15991.71

Funds allocated and utilized under various Scholarship and Other Schemes during 2015-16 and 2016-17 as on 09.03.2017

Rs. in crore

S No	NAME OF THE SCHEME	2015-16		2016-17	
		BE	ACUTAL EXPENDITURE	BE	ACUTAL EXPENDITURE
1	National Handicapped Finance Development Corporation (NHFDC)	35.00	34.650	30.00	29.25
2	Employment of Physcially Challenged (EPFO)	0.50	0.325	0.50	0.00
3	National Fellowship for PwDs (NFPwD)	8.00	18.730	19.50	19.55
4	Post Matric Scholarship for SwDs	12.00	3.220	8.00	2.04
5	Top Class Education for PwDs	0.50	0.238	1.00	0.57
6	National Overseas Scholarship	0.50	0.000	1.00	0.38
7	Free Coaching for Persons with Disabilities	0.50	0.000	1.00	0.00
8	Pre-Matric Scholarship for Students with Disabilities	12.00	1.601	4.00	0.29
9	Skill Development under SIPDA Scheme	0.00	0.000	0.00	0.87
	TOTAL	69.00	58.764	65.00	52.95

S.No	Statewise Status of Proposals under NAP of Skill Development of PwDs		
	States/UT	No of proposals Received	Number of Proposals Sanctioned
1	Andhra Pradesh	6	0
2	Arunachal Pradesh	1	0
3	Assam	6	0
4	Bihar	1	0
5	Chhatisgarh	3	0
6	Goa	0	0
7	Gujarat	3	0
8	Haryana	5	0
9	Himachal Pradesh	2	1
10	Jammu & Kashmir	5	1
11	Jharkhand	1	0
12	Karnataka	6	0
13	Kerala	0	0
14	Madhya Pradesh	19	2
15	Maharashtra	4	0
16	Manipur	4	0
17	Meghalaya	0	0
18	Mizoram	0	0
19	Nagaland	0	0
20	Odisha	8	1
21	Punjab	3	1
22	Rajasthan	5	0
23	Sikkim	0	0
24	Tamil Nadu	2	0
25	Telangana	1	0
26	Tripura	0	0
27	Uttar Pradesh	14	0
28	Uttarakhand	2	0
29	West Bengal	20	1
30	Andaman & Nicobar Islands	0	0
31	Chandigarh	4	1
32	Dadra and Nagar Haveli	0	0
33	Daman and Diu	0	0
34	Delhi	14	2
35	Lakshadweep	0	0
36	Puducherry	0	0
	TOTAL	139	10

Annexure referred to in reply to part (a) to (c) of Lok Sabha Unstarred Question No.2066 for answered on 14.03.2017

A statement indicating State/UTs wise number of Beneficiaries under DDRS during the last three years and current year (As on 09.03.2017)

S.No.	State/UTs	2013-14	2014-15	2015-16	2016-17
1	Andhra Pradesh	20613	19706	17339	12624
2	Arunachal Pradesh	1926	0	963	0
3	Assam	1908	3289	1234	2109
4	Bihar	1218	555	619	650
5	Chattisgarh	984	527	439	575
6	Delhi	3950	3349	5962	2963
7	Goa	108	170	138	86
8	Gujarat	4636	1973	866	5622
9	Haryana	10640	13324	2520	1700
10	Himachal Pradesh	1836	300	204	1176
11	Jammu & Kashmir	50	352	60	58
12	Jharkhand	180	446	199	70
13	Karnataka	7290	1324	934	1741
14	Kerala	7404	9849	3552	7307
15	Madhya Pradesh	767	2062	1823	1450
16	Maharashtra	10350	2799	1912	21489
17	Manipur	4751	4111	3219	3421
18	Meghalaya	243	710	545	858
19	Mizoram	40	562	40	221
20	Orissa	11199	5142	4120	7181
21	Pondicherry	115	222	185	108
22	Punjab	101	1948	1123	1497
23	Rajasthan	3143	5826	2432	4025
24	Tamil Nadu	37654	1627	3975	3399
25	Telangana	Included in A.P.	12344	11420	12740
26	Tripura	188	89	52	190
27	Uttar Pradesh	7968	5918	6244	7165
28	Uttarakhand	498	1152	348	443
29	West Bengal	27039	1900	17608	22993
	DDRC	94000	80000	120000	92000
	TOTAL	260799	181576	210075	215861

Annexure referred to in reply of Lok Sabha Unstarred Question No. 2066 for answer on 14.03.2017

State-Wise Number of Beneficiaries Covered under Assistance to Disabled Persons for Purchase/Fittings of Aids/Appliances (ADIP Scheme) by various Implementing Agencies during the year 2013-14, 2014-15, 2015-16 and 2016-17 (as on 28.02.2017)

		2013-14	2014-15	2015-16	2016-17
S.No.	Name of the State / Uts	No. of Beneficiaries	No. of Beneficiaries	No. of Beneficiaries	No. of Beneficiaries
1	Andhra Pradesh	15301	21160	6328	6075
2	Bihar	6140	5472	1108	2954
3	Chhattisgarh	1011	4608	3772	3031
4	Goa	351	230	137	50
5	Gujarat	5701	5356	1700	21381
6	Haryana	4705	5689	4942	10182
7	Himachal Pradesh	9140	8552	3295	2084
8	Jammu and Kashmir	4162	1569	994	2213
9	Jharkhand	1516	9181	182	656
10	Karnataka	4197	4001	6421	4999
11	Kerala	1173	3213	4574	2963
12	Madhya Pradesh	20598	15318	17341	17418
13	Maharashtra	32875	22062	27065	20144
14	Odisha	13612	7921	13429	10994
15	Punjab	6090	2860	13373	8446
16	Rajasthan	21019	12712	9272	7186
17	Tamil Nadu	8882	10183	9243	6209
18	Uttar Pradesh	60806	43324	41309	51482
19	Uttarakhand	11526	15168	5184	8515
20	West Bengal	16592	16246	18783	16269
21	Andaman & Nicobar	69	750	0	368
22	Chandigarh	86	59	0	223
23	Dadra & Nagar Haveli	130	342	58	54
24	Daman & Diu	60	83	35	60
25	Delhi	9677	4208	3779	6818
26	Lakshadweep	0	0	0	0
27	Puducherry	159	0	0	204
28	Arunachal Pradesh	381	60	353	198
29	Assam	17571	12962	9129	7847
30	Manipur	1049	2908	348	6383
31	Meghalaya	747	1015	120	439
32	Mizoram	487	415	31	318
33	Nagaland	0	616	19	0
34	Sikkim	0	332	420	0
35	Tripura	982	150	1888	2586
36	Telangana	700	835	982	3784
Total		277225	239560	205614	232533